

IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Friday THE 20th Day Of December 2024
COURT HALL NO. 9 SITTING AT PRINCIPAL BENCH BENGALURU
at 02:30PM
BEFORE

THE HON'BLE JUSTICE S.SUNIL DUTT YADAV
&
THE HON'BLE JUSTICE RAMACHANDRA D. HUDDAR

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/AppL/Comp.	Adv for Resp.
MATTERS PERTAIN TO KALABURAGI BENCH			
<u>FURTHER HEARING</u>			
1	WA 200053/2024 (GM, CC)	C JAGADISH	S. WILSON FOR R4 (VK FILED) V/O DATED 02.07.2024 RAVI B PATIL FOR R1 D P AMBEKAR FOR R2 (VK NOT FILED) GOVT ADVOCATE FOR R3 (MA NOT FILED)
	(HEARD IN PART) A/W IA 5/2024 FOR DISPENSATION WITH PRODUCTION OF TYPED COPY OF ANNEXURES - D, F, I,N, O, T, AND Z10 (DATE)		
	<u>Connected With</u>		
1.1	WA 200162/2024 (GM, CC)	WILSON SHIROMANIE AND SHIVAPUTRA S UDBALKAR	C JAGADISH FOR R1 TO R8 (VK NOT FILED) D P AMBEKAR FOR R9 (VK NOT FILED) RAVI B PATIL FOR R10 GOVT ADVOCATE FOR R11 (MA NOT FILED)
	REG: COUNSEL SUBMISSION WITH REGARD TO OFFICE OBJECTION 2) IA 3/2024 FOR DISPENSATION OF ANNEXURES 3) IA 1/2024 FOR CD OF 234 DAYS IN FILING THIS APPEAL 4) IA 2/2024 FOR STAY		

COURT HALL NO :2

1.2 WA.CROB (,)
200001/2024

RAVI B PATIL

(IN WA
NO.200053/2024)
REG: IA 1/2024
FOR DISPENSATION
WITH
PRODUCTION OF WP
ANNEXURE
STATEMENT
OBJECTIONS AND
ENTIRE RECORDS

C JAGADISH FOR R1 TO
R8
(VK NOT FILED)
D P AMBEKAR FOR R9
(VK NOT FILED)
GOVT ADVOCATE FOR
R10
(MA NOT FILED)
WILSON SHIROMANI FOR
R11
(VK NOT FILED)

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